

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/1870/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Aparesh Chakravarty  
District and Sessions Judge,  
Barpeta.

Dated Guwahati, the <sup>th</sup>30 March, 2021.

Sub:- **Casual leave.**

Ref:- No.DJB/917(E) dated 24.03.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for two days on 12.04.2021 and 17.04.2021 along with station leave permission from the evening of 09.04.2021 till the evening of 18.04.2021. The Addl. District and Sessions Judge, Barpeta in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd -

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87(Pt.II)/2007/1871/A, dated 30.3.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**